## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:3881 ANSWERED ON:04.09.2012 DISPOSAL OF CWG ASSETS Naranbhai Shri Kachhadia

## Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether there is any proposal to dispose-of the assets including the balloon aerostat acquired by the Commonwealth Games (CWG) Organising Committee;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the Defence Research and Development Organisation has given any comments for the utilisation of the said aerostat;

(e) if so, the details thereof; and

(f) the steps taken by the Government for the proper utilisation/disposal of the said assets including the balloon aerostat?

## Answer

## MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) to (c): Yes, Madam. The Government has approved that the Assets of the Organising Committee, CWG-2010 including Aerostat, Kitchen Equipment, Furniture, fixtures, Common Use Technology Items, Special Use Technology Items, Props, Costumes and other Artworks are to be handed over to various Government Departments/Government Agencies, Government of NCT Delhi(GNCTD), New Delhi Municipal Corporation(NDMC), Indian Olympic Association (IOA) and Schools run by Central and State Governments.

Items transferred to Government Departments/Agencies are to be done free of cost and the depreciated value of the items are to be adjusted by the Organising Committee(OC) against Government Loan outstanding. OC will however recover depreciated value of items transferred to IOA, NDMC and other local bodies and adjust them against their dues to these organisations or deposit in Government Account as the case may be.

(d) & (e): The Defence Research and Development Organisation (DRDO) had conveyed their willingness to the Organising Committee of Commonwealth Games 2010 stating that they would be happy to receive the Aerostat along with all its accessories and consumables free of cost, as offered by the Organising Committee.

(f) Most of the items have already been transferred to the various Central Government Departments/ Agencies, Government of NCT Delhi and others by the Organising Committee, CWG-2010 keeping in view its utility in their organizations.